

(b) Casual workers are not eligible to receive Provident Fund benefits.

Village Panchayat Road Scheme in Punjab

1296. **Shri Ram Krishan Gupta:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1237 on the 21st August, 1959 and state:

(a) whether the modified proposals regarding construction of roads under Village Panchayat Road Scheme have since been received from the State of Punjab and approved; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir.

(b) Does not arise.

Hospital Under Ministry of Health

1297. **Shri Ram Krishan Gupta:** Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 1498 on the 25th August, 1959 and state at what stage is the proposal to constitute non-official Advisory Committee for the hospitals directly administered by the Ministry of Health?

The Minister of Health (Shri Karmarkar): The matter is still under consideration.

Regional and State Water Sewage Boards

1298. { **Shri Ram Krishan Gupta:**
Shri D. C. Sharma:
Shri Madhusudan Rao:

Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 378 on the 12th August, 1959 and state:

(a) whether Government have since received replies from the State Governments regarding the setting up of Regional and State Water Sewage Board;

(b) if so, the nature of replies received; and

(c) the nature of steps taken or proposed to be taken to set up these Boards?

The Minister of Health (Shri Karmarkar): (a) Replies from the State Governments of Assam, Andhra Pradesh, Bombay, Bihar, Kerala, Madras, Madhya Pradesh, Mysore, Orissa, Punjab, and Administrations of Andaman and Nicobar Islands, Delhi, Himachal Pradesh, Laccadive, Minicoy and Amindivi Islands, Manipur and Tripura have been received.

(b) A statement is laid on the Table of the Sabha. [See Appendix III, annexure No. 14.]

(c) The matter is still under consideration.

Telephone Tariff Revision Committee

1299. { **Shri Ram Krishan Gupta:**
Shri A. M. Tariq:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1235 on the 21st August, 1959 and state:

(a) whether Government have since considered the recommendations of the Telephone Tariff Revision Committee; and

(b) if so, the result thereof?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) The decisions of Government are being finalised.

(b) A statement will be laid on the Table of the Sabha soon after the decisions are finalised.

Damodar Valley Corporation Act

1300. **Shri Ram Krishan Gupta:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 352 on the 7th August, 1959 and state: